

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

CP-82/2002 in
OA No.669/1997

21st March, 2003

Ms.Neelima Gowhad for Shri S.P.Saxena,
Counsel for Applicant, Shri R.R.Shetty for Shri
R.K.Shetty, Counsel for Respondents.

The learned counsel for the applicant
submits that the respondents have filed writ
petition in this matter in the High Court of
Bombay and during the course of hearing the
applicant has stated that he will not proceed
with the Contempt Petition.

In view of this undertaking given there,
this matter be now listed on 27/6/2003 for orders
on CP.


(K.V. SACHIDANANDAN)
MEMBER(J)


(SMT. SHANTA SHAstry)
MEMBER(A)